

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1411

ANSWERED ON:08.03.2007

PRIVATE OIL COMPANIES IN AVIATION FUEL SECTOR

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government proposes to allow private oil companies to operate their business in Aviation Fuel Sector ;
- (b) if so, the details thereof;
- (c) the time by which these private companies are likely to be allowed to operate their business;
- (d) whether the Government proposes to tighten the entry norms in permitting new private companies; and
- (e) if so, the details in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a)to(e) : As per Government of India Resolution dated 08.03.2002, the authorization to market transportation fuels, namely Motor Spirit (MS), High Speed Diesel (HSD) and aviation turbine fuel (ATF) can be given to any company, subject to the company investing or proposing to invest Rs. 2000 crore in exploration and production (E&P), refining, pipelines or terminals. Reliance Industries Ltd. (RIL) and Essar Oil Limited (EOL) oil marketing companies in Private sector have already been given authorization to market ATF.